

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/38 & 39/ (IB)/2017
NAME OF THE PETITIONER(S) : R. VISHAL DEV & ANOTHER
NAME OF THE RESPONDENT(S) : AARTHIK PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|-----------------------------------------------------------|--------------------------------|-------------|
| 1. | K. S. SARAVANAN 9844109924. saravananipr@gmail.com. | Advocate Aarthik Properties | [Signature] |
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ORDER

Counsel for petitioner present and submitted that notice sent to respondent has returned unserved with endorsement 'left'. At his request he is directed to send fresh notice to the respondent to the correct address for their appearance and submissions on the next date of hearing and file proof of sending and effecting service by way of an affidavit. He is also directed to file affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016. Time extended at request. Put up on 21.07.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)